

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

R.A. No.357 of 1992
in O.A. 2397 of 1989.

18.11.1992.

V.S. VARSHNEY

PETITIONER

Vs.

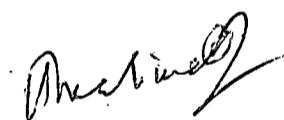
UNION OF INDIA & OTHERS

RESPONDENTS

By circulation.

O R D E R

The Original Application was disposed of on merits even though none appeared for the parties. Misc. Petition for restoration also came to be dismissed on 19.8.1992, None having been appeared for the petitioner. A subsequent Misc.Petition was also dismissed on 25.9.1992. The present application is for review. No good grounds have been made out justifying the review. There is no error apparent on the face of the record and the petitioner does not rely upon any new material. Hence the Review Application is also dismissed.



(V.S.MALIMATH)
CHAIRMAN.
18.11.1992.

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